Operators. However, it is difficult to quantity to what extent passengers will be attracted.

(d) and (e) Yes Sir. An amendment of existing Cancellation Rules to make it less stringent is under examination by Indian Arlines.

Force landing of Indian Airbus at Tirupati

5874. SHRI V. GOPALSAMY: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) how much amount has been spent on guarding the Indian Airlines A-300 since its forced landing at Tirupati on the 15.11.93;

(b) how much more the Indian Airlines plan to spend on this account;

(c) whether any compensation has been paid to anyone in this regard;

(d) b_{ij} when the Airlines will remove the aircraft; and

(e) what had been the total loss to Indian Airlines so far in this regard?

THE MINISTER OF CIVIL AVIA-TION AND TOURISM (SHRI GHU-LAM NABI AZAD): (a) and (b) An amount of Rs. 3.67 lakhs has been spent on guarding the aircraft, till March, 94, since its forced landing at Tirupati. A monthly expenditure of approximately Rs. 0.70 lakhs shall continue to be spent on guarding the aircraft. This amount will be fully reimbursed by the insurer to Inlian Airlines. (c) Yes, Sir. Up to March, 1994, compensation amounting to Rs. 3.62 lakhs has been paid.

to Questions

(d) The aircraft is the property of the Insurer and the decision for removal of the same from the accident site rest_s with the Insurers.

(e) Since the insurance claim for this aircraft has been settled by the Insurers for the full insured value, Indian Airlines has not incurred any loss.

Revenue of Indian Airline and Air India

5875. SHRI K. RAHMAN KHAN: Will the Minister of CIVL AVIA-TION AND TOURISM be pleased to state:

(a) the total revenue of Indian Airline_s and Air India during 1992-93, 1993-94;

(b) the percentage of Air India and Indian Airlines revenue from India Gulf operations, and

(c) the steps taken by Air India to improve the revenue from this sector by improving the passenger amenities?

THE MINISTER OF CIVIL AVIA-TION AND TOURISM (SHRI GHULAM NABI AZAD): (a) and (b) Total revenue of Air Indja and Indjan Airlines and the percentage of revenue from Gulf operations is given below:-

				Total Reve (Rs.	in crores)	Percentage of Revenue from India-Gulf Operation	
<u> </u>				1992-93	199 3- 94	1992-93	1993-94
Air India .	•	-	•	2583.19	2747.63 (estimated)	33 %	33 %
Indian Airlines				1578.83	1748.05	4%	6%

(c) Air India has taken following steps to encourage more passengers to travel on the India-Gulf sector:

- (i) First and Executive Class passengers travelling on Air India and connecting to interior points in India or beyond India are provided with 24 hours free accommodation facility at Centaur Hotel, Delhi and Bombay;
- (ii) Full fare first and Executive Class passengers originating from the Gulf area are entitled to 24 hours hotel accommodation free of cost at ITDC hotels;
- (iii) Operation of direct venture
 services to Duba; Muscar and
 Abu Dhabi, from Calicut using
 Indian Airlines aircraft;
 - (iv) Operation of flights, with Indian Airlines aircraft on hub and spoke pattern to provide convenient connection to passengers from Al.medabad, Hyderabad and Amritsor

Removing the restrictions on private Airlines

5876. SHRI KRISHNA KUMAR BIRLA: Will the Minister of CIVIL AVIATION AND TOURISM be pleas. ed to state:

(a) whether Government propose to remove all restrictions imposed on private airlines operating in the country:

(b) if so by when a decision it this regard is likely to be taken;

(c) whether such a step will have any impact on the working of Air India and Indian Airlines; and

(d) if so, the details thereof?

THE MINISTER OF CIVIL AVIA-TION AND TOURISM (SHRI GHU-LAM NABI AZAD): (a) and (b) No. Sir. Primate Airlines operating Scheduled Service_z are required to operate in accordance with the require. ments promulgated on 1.3.1994.

(c) and (d) The scheduled operators, namely Indian Airlines and Vayudoot will now share the routes with other such operators to meet the requirements of different regions of the country.

Use of staff in ITDC

5877. SHRI GAYA SINGH: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) what are the details of the chauffour driven cars termed as 'staff cars' but actually in use by ITDC Ex. ecutive etc., during 1990-91, 1991-92 to March, 1994;

(b) the names and designations of the above mentioned persons who used have been in use of the so-called staff-cars during the period mentioned in part (a) above an amount spent on the repairs. maintenance, petrol etc., on the running of the above vehicles and amount paid as OT [Exgratia to the drivers during the said period; and

(c) the details of the persons other than the Managers, GMS, VPs|Sr. VP_s etc. who have used above mentioned whices in each Division|Unit etc. where the vehicle is shown as attached during the above mentioned period?

THE MINISTER OF CIVIL AVIA-TICN AND TOURISM (SHRI GHU-LAM NABI AZAD); (a) to (c) The staff cars are allocated to the varicus Divisions of the ITDC and are under the administrative control of the Head of Division Department.

Necessary information about number of staff cars allotted to various divisions of the ITDC Headquarters maintenance cost, over time $|e_X$ -gratia. etc., paid is given in the statement.

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